PARLIAMENT MATTER
LOK SABHA

No.47/2011-Parl
MINISTRY OF CORPORATE AFFAIRS
(Parliament Section)

5th Floor, 'A' Wing, 'Shastri Bhawan'
New Delhi - 110 001.
Dated 19th July, 2011

PROVISIONAL CALENDAR OF SITTINGS FOR THE EIGHTH SESSION OF FIFTEENTH LOK SABHA FROM 01-08-2011 TO 08-09-2011.

TRANSACTION OF BUSINESS

Allotment of days for transaction of Business during the 8th Session of the Fifteenth Lok Sabha:

AUGUST - 2011

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* Holiday – Independence Day
** Holiday – Janamashtami (Vaisnava)
*** Holiday – Idu’l Fitr

SEPTEMBER - 2011

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QUESTION DAYS FOR MINISTRY OF CORPORATE AFFAIRS

Thursday, the 4th August, 2011,
Thursday, the 11th August, 2011,
Thursday, the 18th August, 2011,
Thursday, the 25th August, 2011,
Thursday, the 1st September, 2011, and
Thursday, the 8th September, 2011.

P.T.O.
PRIVATE MEMBERS' BUSINESS

BILLs

Friday, the 5th August, 2011,
Friday, the 19th August, 2011, and
Friday, the 2nd September, 2011.

RESOLUTIONS

Friday, the 12th August, 2011,
Friday, the 26th August, 2011, and
Thursday, the 8th September, 2011.

To

All Officers/ Sections in the Ministry of Corporate Affairs
SFIO/CLB/CCI, Comp.Appellate Tribunal/DGIR, New Delhi.
All RDs/ROCs/OLs

Copy to:
1) PS/Addl. PS to Minister of Corporate Affairs
2) PS/OSD/APS to MOS, MCA
3) EA/Advisor(Cost)/DII(DR)/DII(RC)
4) Sr.PPS to Secretary
5) PS to AS
6) PS to AS & FA
7) PS to JS(A)
8) PS to JS(R)

Copy also forwarded to:-
e- Governance Cell to place it on MCA website.